

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No. 3165/2006 arising from SLP(C) No.85/2005

Sadhu Singh

Appellant

VERSUS

Darshan Singh & Anr.

Respondents

Date :26.7.2006 : The matter was called on for judgment today.

For Appellant(s)

Mr. C.L. Sahu, Adv.

For Respondent(s)

Mr. Jana Kalyan Das, Adv.

the Bench comprising

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment of

His Lordship and Hon'ble Mr. Justice Dalveer Bhandari.

Leave granted.

The appeal is dismissed in terms of the signed judgment.

No costs.

shi Ram)

(Meenu Sethi)

(Khu

t Master

Court Master

Cour

Signed reportable judgment is placed on the file